IN THE HIGH COURT OF GUJARAT AT AHMEDABAD (ORIGINAL JURISDICTION)

E-AUCTION SALE NOTICE

OFFICIAL LIQUIDATOR REPORT NO. 29 OF 2022

IN THE MATTER OF M/S. TESTEELS LIMITED (IN LIQUIDATION)

Pursuant to the orders dated 08.06.2022 passed by the Hon'ble High Court of Gujarat in Official Liquidator's Report No. 29 of 2022. The Offers are invited for e-auction in respect of sale of assets of the above named company in liquidation, as per details given below:-

Lot	Description	Upset Price	EMD
No.		(in Lacs)	(in Rs.)
1	Leasehold Land admeasuring approximately 43,687 Sq. Mtrs. situated at Plot No.10/1, Phase-I, Opp. Hindustan Dorr-Oliver Ltd., Nr. Vatva Railway Flyover Bridge, GIDC Vatva, Ahmedabad	47,90,00,000/-	4,79,00,000/-
II	Land admesuring approximately 10,346 Sq. Mtrs. (F.P. area 6,208 Sq. Mtrs.) as per draft T.P.) situated at Revenue Survey No. 478, City Survey No. 377, Nr. Dehgam Police Station, Village & Taluka: Dehgam, District: Gandhinagar	4,00,00,000/-	40,00,000/-

Note:

- 1) The sale of asset of the Company are on "AS IS WHERE IS AND WHATEVER THERE IS BASIS".
- 2) No nomination shall be allowed.
- 3) The purchaser will be liable to pay all local duties, taxes, charges, premium etc.
- 4) The offerors have liberty to verify details of area of land, nature/type of land, title documents and all other relevant details from the record of concerned authorities and may also take actual measurement at their cost before submitting the offer.
- 5) The offerors are requested to submit their offers in accordance with the Terms and Conditions as mentioned in the tender forms.
- 6) Tender Forms and Terms and Conditions can be obtained in the office of

0960002105018295, Punjab National Bank, Ashram Road Ahmedabad, RTGS/NEFT/IFS Code: PUNB017010. The last date for submission of online offer alongwith EMD is 28.07.2022 upto 4:30 PM.

- 8) The e-auction will be conducted through website https://olauction.enivida.com on 08.08.2022 at 3:30 PM onwards with auto time extension of 10 minutes each time if the bid is made in the last minutes before close of e-auction till sale is concluded. Mr. Amrendra Kumar (M: 9355030628), Mr. Navneet Mishra (M: 9560364871), Mr. Anand Kumar (M: 9355030602) may help you for registration and e-auction proceeding.
- 9) This sale is subject to confirmation by the Hon'ble High Court of Gujarat. The Official Liquidator with the sanction of Hon'ble High Court of Gujarat has right to reject any or all the offers without assigning any reasons.
- 10) This sale Notice may be treated as a Notice to all Secured Creditors, Unsecured Creditors, Workers, Members, Authorities and Public at large concerned with the above Company in Liquidation
- 11) The Inspection of the above assets of the Company will be held on 20.07.2022 between 11:30 AM to 4:30 PM for prospective/intending buyer at aforesaid premises. The Prospective/intending buyers are requested to follow the advisory issued by the Gujarat Government in respect of spread of Covid-19 in the interest of their own wellbeing and in public interest.

Phone No.: (079) 2658 1912

Email: olahmedabad@gmail.com_and ol-ahmedabad-mca@nic.in

R.C. MISHRA (ICLS)

OFFICIAL LIQUIDATOR FOR & ON BEHALF OF SALE COMMITTEE OF (IN TESTEELS LIMITED M/S. 319 FLOOR, LIQUIDATION) CORPORATE BHAWAN, B/H. ZYDUS HOSPITAL, THALTEJ, AHMEDABAD 380059.

Template for Forwarding Documents for Uploading

S. No.		
1.	Subject	SALE PROCLAMATION OF TESTEELS LTD.,
2.	Date of issue of document (DD/MM/YYYY)	05/07/2022
3.	Section / Division	Official Liquidator, Ahmedabad
4.	Name/Designation of Approver	Hon'ble High Court of Gujarat.
5.	Name/Designation of Contributor	Official Liquidator, Ahmedabad
6.	Title of link for document to be uploaded	SALE NOTICE OF TESTEELS LTD.,
7.	Date of uploading document (DD/MM/YYYY)	Before 07/07/2022
8.	Section (s) of website under which document is to be uploaded	Notice and Circulars (on home page of MCA website)
9.	Date of expiry/Archival (if applicable)	08/08/2022
10.	Is Hindi version available(yes/no)	NO
11.	Hindi title for Hindi document	NA

Submitted by:

Official Liquidator,
Ahmedabad Attached to High
Court of Gujarat
Submitted De

Submitted Date: 06/07/2022